GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA STARRED QUESTION NO. 195 TO BE ANSWERED ON 4th March, 2020

ASSISTANCE TO EMPLOYEES OF SAINIK SCHOOLS

*195. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the pension and mediclaim assistance to the staff of Sainik Schools has been a long pending issue especially of Sainik School, Bijapur and if so, the details threof;

(b) whether the Government has taken cognizance of these basic and serious issues of these staff who have been instrumental in moulding the best personalities especially in the armed forces;

(c) if so, the details thereof;

(d) whether the Government is planning to have complete control of the Sainik Schools through the Sainik School Society, Ministry of Defence and also proposes to direct the States to ensure uniformity in allocation of funds for their respective schools; and

(e) if so, the details thereof?

<u>ANSWER</u>

MINISTER OF DEFENCE

(SHRI RAJNATH SINGH) ¹⁄4 Jh राजनाथ सिंह)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 195 FOR ANSWER ON 04.03.2020 REGARDING 'ASSISTANCE TO EMPLOYEES OF SAINIK SCHOOLS'.

(a) No, Sir.

(b) & (c): Does not arise.

(d) & (e): Sainik Schools are managed by a Society which is registered under the Societies Registration Act. The overall administration, supervision and control of the Sainik Schools vests with a body called the Board of Governors under the chairmanship of Hon'ble Raksha Rajya Mantari (RRM). All State Governments are required to fulfill responsibilities as given in Memorandum of Agreement (MoA) signed by the State Governments.
